

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1523/(MAH)/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE PARTIES: Aesthetique Solutions
V/s.
Best Deals TV Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
19.	Adv. Yatin Malwankar	Advocate for Petitioner	

ORDER

CP No.1523/I&BP/NCLT/MB/MAH/2017

First Call : None present. Pass over.

Second Call : For the service has still not been affected, list this matter for hearing on 15.12.2017, with a direction to the petitioner to intimate next date of hearing as prescribed under Adjudicating Authority Rules.

List this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)